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Title: Need to expedite the process of Assent to Andhra Pradesh Disha Bill, 2019 -laid.

**SHRIMATI VANGA GEETHA VISWANATH (KAKINADA):** Baba Saheb Ambedkar said, “I measure the progress of a community by the degree of progress which women have achieved.” For him, development of women was the most imperative factor for the society’s overall development.

In the wake of recent heinous crimes against women that shook the national consciousness, Andhra Pradesh Government has taken a landmark step to combat such crimes by passing the Disha Bill.

By legislating Disha Act, Government of Andhra Pradesh has been recognized for its path breaking policy initiatives to minimize cases of Women & Child abuse. It envisages faster & time bound judgment in cases of abuse against Women & Children.

Hence, I request to expedite the process of “Assent to Disha Bill, A.P 2019”.

